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(2024) 11 UK CK 0090

Uttarakhand High Court

Case No: Writ Petition Miscellaneous Single No. 3064 Of 2024

Santosh Kashyap APPELLANT

Vs

District Magistrate Haridwar &

Others RESPONDENT

Date of Decision: Nov. 8, 2024

Hon'ble Judges: Pankaj Purohit, J

Bench: Single Bench

Advocate: Avidit Noliyal, Devendra Pant, Lalit Miglani

Final Decision: Dismissed

Judgement

Pankaj Purohit, J

- 1. Heard learned Counsel for the parties.
- 2. After arguing for a considerable period, learned Counsel appearing for petitioner submitted at bar that he may be permitted to withdraw the instant

writ petition with liberty to file fresh with better particulars, if cause of action arises.

- 3. Accordingly, the instant writ petition is dismissed as withdrawn subject to the aforesaid liberty.
- 4. Pending application, if any, stands disposed of.